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1269 भी बेकल उत्साही : वया पर्धावरण भी वन मंत्री यह बताने की क्षपा करेंगे कि:

- (क) क्या उनके मंत्रालय में वैज्ञा-निकों को पदोल्नति देने के लिए एक लचीली सम्पूरक योजना शुरू की गई
- (ख) यदि हां, तो क्युँ इस योजना के श्रन्तर्गत गठित संवग-ढांचा विज्ञान तथा प्रौद्योगिकी मंत्रालय द्वारा की गई लचीली अन पूरक योजना शंतर्गत बनाए गए संदर्ग ढांचे से भिन्न प्रकार का है:
- (क) यदि हां, तो उनके क्या कारण हैं: मीर
- (घ) क्या इस ग्रंतर को समाप्त करने के प्रयास किए जा रहे हैं: हां, तो उसका ब्योग क्या है भ्रीर नहीं तो उसके क्या कारण हैं?

पर्धावरण और वन मंद्रालय के राज्य मंत्री (स्वतंत्र प्रभार) (श्री कमलक्ष्य): (क) से (ग) वैज्ञानिकों को पदोन्ति के अवसर प्रदान करने के लिए पर्यावरण भीर वन मंत्रालय में शुरू की गई लचीली सम्पूरक स्कीम में 4500-5700 रुपये का एक ग्रितिरिक्त ग्रेड रखा गया है, जो विज्ञान और श्रीद्योगिकी मंत्रालय में उपलब्ध नहीं है। इस स्कीम को शुरू करते समय एक समान ग्रेड निर्धारित नहीं किए गए थे तथा पर्यावरण ग्रीर वन मंतालय में शुरू किए गए ग्रेंड मंतालय की आवश्यकताओं के अनुसार रखा गए षे।

(घ) वैज्ञानिक विभागों/संगठनों में लचीली सम्पूरक स्कीम के अन्तर्गत बेतन-मानों में एकरूपता लाने के संबंध में जांच करने ग्रीर प्रपेक्षित कार्रवाई का सुझाव देने के लिए विज्ञान ग्रौर प्रौद्यो-गिकी विभाग ने एक अन्तर्विभागीय दल का गठन किया है।

## Deaths due to Mysterious Disease in Dr. Ram Manohar Lohia Hospital

to Questions

1270. SHRI V. NARAYANASAMY: SHRI HARVENDRA SINGH HANSPAL;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that a mysterious disease has caused death of several persons in Dr. Ram Manohar Lohia Hospital, New Delhi recently; and
- (b) if so what steps Government are taking to identify the disease and to cure the patients?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D K. THARA DEVI SIDDHARTHA): (a) and (b) The so called mysterious disease has been diagnosed by the experts as Heat-hyper-pyrexia, to which are attributed certain deaths which have taken place in Some of the hospitals in Delhi, including Dr. Ram Manohar Hospital.

## **Measures for Pollution Control**

1271. SHRI **GHUFRAN** AZAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that more than half of the large and medium industries in the country are yet to put up plants and machinery for pollution control;
- (b) if so, whether the Central Pollution Control Board has since contemplated any stringent measures against the industries spreading pollution; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE (IN-DEPENDENT CHARGE) OF MINISTRY OF **ENVIRONMENT** 

- AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.
- (b) and (c) The Government has taken the following steps for the prevention abatement and control of pollution,-
  - (i) Effluent and emission standards have been prescribed under the Environment (Protection) Act, 1986;
  - (ii) Network of ambient air quality and ambient water quality monitoring stations have been set up.
  - (iii) Environmental guidelines have been evolved for siting and operation of industries;
  - (iv) Industries have been asked to comply with consent requirements of the State Pollution Control Boards to keep the discharge of effluents and emissions within the stipulated limits;
  - (v) A time bound action plan for control of highly polluting 17 categories of industries has been prepared in consultation with the State Governments and a Notification has been issued under which polluting units are required; to meet the standards by December 31, 1991.

## Denial of Affiliation of Secondary School School by Central Board of Secondary Education

- 1272. PROF. SOURENDRA BHAT-TACHARJEE: Will the Minister Of HUMAN RESOURCE DEVELOPMENT be pleased to state;
- (a) whether the attention of Government has been drawn to a newsitem captioned "Fate of 40,000 students hangs in balance" as reported in the Indian Express dated 7th July, 1991;

- (b) if so, whether due. to decision of the Central Board of Secondary Education not to affiliate the students of public schools, the fate of students hang in dark;
- (c) what will be the impact of such move on future of children's education:
- (d) what are the reasons for not granting affiliation to schools; and
- (e) what is the further action of Government thereto?
- THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.
- (b) and (c) No, Sir. The students are free to seek admission to other schools so that their education is not affected.
- (d The schools do not fulfil the conditions for grant Of affiliation laid down in the Byelaws of the Central Board of Secondary Education.
- (e) The Central Board of Secondary Education will grant affiliation as and when the conditions are fulfilled.

## Revamping of Banking System in India

- 1273. SHRI GHUFRAN AZAM. Will the Minister of FINANCE be pleased to state:
- (a) whether the Banking System throughout the country would be revamped as reported in the "Indian Express" of the 6th July 1991;
- (b) if so, what changes Government propose to make in the Act to make it more effective;
- (c) what are the lapses found by Government in the existing banking system;
- (d) by when the said revamping would be done?